NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

| NATIONAL COMPANY LAW TRIBO | UNAL, CHENNAI HELD ON 25/09/2017 A | 1 10.30 AWI |
|----------------------------|------------------------------------|------------------|
| PRESENT: SHRI K. ANANT | HA PADMANABHA SWAMY, MEMBER | -JUDICIAL |
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : TCP/20,21,22,23/ (IB)/2017 | * |
| NAME OF THE PETITIONER(S) | : HOFINCONS INFOTECH & INDUSTRIAL | SERVICES PVT LTD |
| NAME OF THE RESPONDENT(S) | : SBQ STEELS LIMITED | |
| UNDER SECTION | : 433(e) (f) | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |
| 1. R.L. Pradheep. | Rep. Counsil for Petitionea | R. R. Amedlug |
| 2. POHAN RAS ASEICH | even Cored for | MO'VL |

ORDER

Counsel representing both the parties are present. Heard submissions by both the counsel. Order is reserved.

— S人— K Anantha Padmanabha Swamy Member (Judicial)

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